

HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR

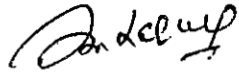
ORDER

No: 179

Dated: 7/6/2014

Consequent upon the recommendation of Hon'ble Recurtiment & Promotion Committee Sh. Mohsin Aziz S/o Sh. Abdul Aziz Butt, R/o Jakyas Tehsil Gandoh District Doda C/o Brij Mohan (Advocate), H/No.360, Rajpura Mangotrian, Jammu, is hereby appointed as Translator on contractual basis, carrying a fixed remuneration of Rs.13,500/- P.M., in the High Court of Jammu & Kashmir and is posted in the High Court Wing, Jammu.

By Order.


(Suresh Kumar Sharma)
Registrar General

No: 5478-82/NG

Dated: 7/6/2014

Copy to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
2. Registrar Judicial, High Court Wing, Jammu
3. Chief Accounts Officer, High Court Main Wing, Srinagar
4. Accounts Officer, High Court Wing, Jammu
.....for information & n/a.
5. Sh. Mohsin Aziz S/o Sh. Abdul Aziz Butt, R/o Jakyas Tehsil Gandoh District Doda C/o Brij Mohan (Advocate), H/No.360, Rajpura Mangotrian Jammu, for compliance.


Registrar General

M.P.O